NOTICE

In continuation of the notice dated 22.12.2021 regarding Christmas Vacation 2021, it is hereby notified for the information of Advocates and Parties in person that :-

During Christmas Vacation, First Part (On 27th and 28th December 2021) The Division Bench of Their Lordships will take up matters through V.C. only. The advocates and parties may move their praecipies for mentioning their urgent matters on the following email address :-

Sr. No.	Bench	E-mail ID
1	The Hon'ble Shri Justice **S.J. KATHAWALLA** AND The Hon'ble Shri Justice **ABHAY AHUJA**	(For O.S. matters) vacationdbos@gmail.com (For A.S. matters) vacationdbas1@gmail.com

Video Conferencing access instructions will be communicated to the concerned in due course.

Date : 24th December 2021

By Order

Sd/-

(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-

(D.S. Deshmukh)
Registrar (Judl.-II)
High Court (A.S.), Bombay